

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:5995
ANSWERED ON:05.05.2005
HOUSE RENT ALLOWANCE TO EMPLOYEES OF AMMUNITION DEPOT, PANAGARH
Khan Shri Sunil

Will the Minister of DEFENCE be pleased to state:

- (a) whether the employees of Air Force station, Panagarh are getting house allowance at the rates applicable to Durgapur city;
- (b) if so, whether the civilian employees of Ammunition Depot, Panagarh are not getting house rent allowance at par with the employees of Air Force station, Panagarh;
- (c) if so, the reasons therefor;
- (d) whether the Government is considering to grant house rent allowance to the civilian employees of Ammunition Depot, Panagarh at par with that of Air Force station, Panagarh; and
- (e) if so, when a decision is likely to be taken in this regard?

Answer

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

- (a) Yes, Sir.
- (b) & (c): Civilian Employees of Ammunition depot Panagarh are not getting House Rent Allowance at par with the employees of Air Force Station, Panagarh, because the location of Ammunition Depot, Panagarh, does not fulfill the conditions laid down by the Government in this regard.
- (d) & (e): In view of (b) & (c) above, the question does not arise.